Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor		nmary of		·	Amount of	Amount	Amount	Details	Remar
No.		Claim No. of clai ms	Amount	No. of claim s	mitted Amount of claims admitted	contingent claims	of claims not admitted	of claims under verificati on	in Annexure	ks, if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	675404332.61	2	675404332.61	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	6110842	1	6110842	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	200792431	0		0	0	200792431	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	8	882307605.61	8	681515174.61	0	0	200792431		

Annexure-1 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>17TH MAY</u>, 2022

List of secured financial creditors belonging to any class of creditors

Sl. No.			of claim eived				of claim hitted			Amount of	Amount of claim	Amount of claim	
	Credi t-or	2	claimed	Amount of claim admitted	Nature of claim	Amount covered by security	covered by guarant	Whether related party?	% of voting share in CoC	continge- nt claim		under verifica- tion	
						interest	ee						

Annexure-2 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>17TH MAY</u>, 2022

List of unsecured financial creditors belonging to any class of creditors

-												
Name of	Detai	ils of		Det	ails of clain	1 admitted		Amount of	Amount	Amount of	Amount of	Remarks
cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
	receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
	-		admitted		by	party?	CoC		may be			
					•	Ĩ			set-off			
	cre-	cre- claim re ditor Date of	cre- claim received ditor Date of Amount	cre- ditor Date of Amount Amount receipt claimed of claim	cre- ditor Date of Amount Amount Nature receipt claimed of claim of claim	cre- ditor Date of Amount Amount Nature Amount receipt claimed of claim of claim covered admitted by	cre- ditor Date of Amount Amount Nature Amount Whether receipt claimed of claim of claim covered related	cre- ditorclaim receivedNature Amount claimedAmount of claim of claimNature of claimAmount covered byWhether related party?% of voting share in coC	cre- ditorclaim receivedsource- AmountAmountNature of claimAmountWhether% of voting claimclaimDate of receiptAmount claimedAmount of claimNature of claimAmountWhether% of voting claimedclaimImage: Contingent receiptImage: Contingent of claimImage: Contingent of claimImage: Contingent claimedImage: Contingent claimedImage: Contingent receiptImage: Contingent of claimedImage: Contingent of claimedImage: Contingent claimedImage: Contingent claimedImage: Contingent receiptImage: Contingent of claimedImage: Contingent of claimedImage: Contingent claimedImage: Contingent claimedImage: Contingent claimedImage: Contingent receiptImage: Contingent of claimedImage: Contingent of claimedImage: Contingent claimedImage: Contingent claimedImage: Contingent receiptImage: Contingent of claimedImage: Contingent of claimedImage: Contingent claimedImage: Contingent claimedImage: Contingent receiptImage: Contingent of claimedImage: Contingent claimedImage: Contingent claimedImage: Contingent claimedImage: Contingent receiptImage: Contingent claimedImage: Contingent claimedImage: Contingent claimedImage: Contingent claimedImage: Contingent receiptImage: Contingent claimedImage: Contingent claimedImage: Contingent claimedImage: Conti	cre- ditorclaim receivedsource- Amountcontingentof any mutualDate of receiptAmount claimedNature of claimAmount of claimManuet of claimAmount coveredWhether related% of voting share in party?CoCImage: Contingent claimManuet mutual dues, that may be to find	cre- ditorclaim receivedsource- Amountcontingentof any mutualclaim not a dmittedDate of receiptAmount claimedNature of claimAmount of claimManunt of claimAmount coveredWhether related% of voting share in party?CoCImage: Claimedof any mutualclaim not a dmitted	cre- ditorclaim receivedsturestureAmountMatureAmountWhether% of voting relatedclaimof any mutualclaim not aclaim und er verificaDate of receiptAmount claimedNature of claimAmount of claimMature of claimAmount coveredWhether related% of voting share in party?CoCImage: Contingent mutualImage: Contingent dimittedImage: Contingent dimittedImage: Contingent dimittedImage: Contingent mutualImage: Contingent dimittedImage: Contingent dimitted </th

Annexure-3 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>17TH MAY</u>, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.		claim	ails of receive d		Details o	of claim ad	mitted			Amount of conti- ngent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
1		22		52,86,85,48 8.40			Backed by Personal Guarantees of Director.	No	77.57	-	-	-	-	NA
	Punjab Nationa l Bank			14,67,18,84 4.21		4.21	Backed by Personal Guarantees of Director.	No	21.53	-	-	-	-	NA

Annexure-4 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>17TH MAY</u>, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

												(Amount i	n □)
Sl.	Name of	Deta	ils of		Detail	ls of claim	admitted		Amount	Amount of	Amount	Amount	Remarks,
No	cre-	claim re	eceived						of conti-	any mutual	of claim	of claim	if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by guar- antee	related	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
1	Dhani	22/04/2022	61,10,842	61,10,842	Unsecured	-	No	0.90	-	-	-	-	NA
	Loans				Financial Creditor								
	and				creation								
	Services												
	Limited												
	(Formerl												
	y known												
	as												
	Indiabulls												
	Consume												
	r Finance												
	Limited												

Annexure-5 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>17TH MAY</u>, 2022

List of operational creditors (Workmen)

(Amount in□)

													m \Box)
Sl.	Name of	Name	Details o			De	tails of clai	m admitted	Amount	Amount	Amount of	Amount of	Remarks,
No.	authorised	of	recei	ived					of conti-	of any	claim under	claim not a	if any
	representa-	work	Date	Amount	Amount	Nature	Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	claimed	of claim	of	related	share in	claim	dues,			
			receipt		admitted	claim	party?	CoC, if		that may			
			-					applicable		be			
										set-off			

Annexure-6 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>17TH MAY</u>, 2022

List of operational creditors (Employees)

Sl.	Name of			ils of	De	tails of cla	aim admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
110.	authorised o representa- tive, if any	-	Date of receipt		Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		of any mutual dues, th at may be set- off	of claim under verifica - tion	claim not admitted	II any

Annexure-7 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>17TH MAY</u>, 2022

List of operational creditors (Government dues)

												(Amount	in□)
Sl.	Details of	claimant		ils of	De	tails of cla	aim admitt	ed	Amount	Amount	Amount	Amount of	
No.			claim r	eceived					of contin-	of any	of claim	claim not	if any
			Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	Departme	Govern	of	claimed	claim	of	related	voting shar		dues, th	verifica -		
	-	ment	receipt		admitted	claim	party?	e in CoC,		at may	tion		
	III III	ment						if		be set-			
								applicable		off			

Annexure-8 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>17TH MAY</u>, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of		of claim vived		Details of	f claim ad	lmitted			Amount of contin-	Amount of any			Remarks, if any
	credi tor	Date of receipt	Amout claimed	Amou nt of claim ad mitted	Nature of claim	Amou nt covere dby securi ty inter est	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	Sri Venkatesh Paper Agencies		2,53,35,984	-	Operational	-	-	No	-	-	-	-	yyy	IRP has admitted provisionally
2		28/04/2022	15,86,93,649	-	Operational	-	-	No	-	-	-	-		IRP has admitted provisionally
	M/s. Shree Marketin g	28/04/2022	1,67,62,798	-	Operational	-	-	No	-	-	-	-	, , ,	IRP has admitted provisionally

Annexure-9 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>17TH MAY</u>, 2022

List of other creditors (Other than financial creditors and operational creditors)

_												(Amour	nt in□)
Sl.			ails of			Details of c			Amount	Amount			Remarks,
No	of cre	claim i	received		-	m admitte	d		of contin	of any	of claim	of claim	if any
	-ditor	Date of	Amount	Amount						mutual	not	under	
		receipt	claimed	of claim	5 5				claim	dues,	admitted	verifica-	
		-		admitted	5 5					that may		tion	
					interest					be			
					interest					set-off			